

**GOVERNMENT OF INDIA
FINANCE
LOK SABHA**

UNSTARRED QUESTION NO:4348

ANSWERED ON:11.08.2017

ED Meeting with CPS

Munde Dr.Pritam Gopinath;Pradhan Shri Nagendra Kumar;Shinde Dr. Shrikant Eknath;Shrirang Shri Chandu Barne;Yadav Shri Dharmendra

Will the Minister of FINANCE be pleased to state:

- (a) whether officers of Enforcement Directorate (ED) has visited London and met the Crown Prosecution Service (CPS);
- (b) if so, the details in this regard;
- (c) the details of response of the CPS on the issues raised by the officials of ED;
- (d) whether any time frame has been given by the CPS to finalise their stand on the issue of extradition case; and
- (e) if so, the details thereof?

Answer

THE MINISTER OF STATE IN MINISTRY OF FINANCE

(a) & (e) : officers of Enforcement Directorate visit other countries as and when needed to contact the Prosecution offices of their counterpart in relation to offences under investigation. It is not possible to provide details with respect to matters which are still under investigation.